

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 74/GT/2017

Date: 31.10.2017

To,

Shri P.K.Sinha
Chief Executive Officer,
P.O.: Kanti Thermal,
Distt. Muzaffarpur – 843130
Bihar

Sir,

Subject: Approval of tariff for Muzaffarpur Thermal Power Station (2X195 MW) for the period from anticipated COD of Unit-I to 31.3.2019

Ref: Your Letter No. KBUNL/COMML/1337 dated 23.10.2017

With reference to your letter dated 23.10.2017 on the above mentioned subject, I am directed to inform you that the time to file amended petition in respect of Stage-II of the MTPS has been extended up to 30.11.2017. You are requested to ensure the filing of the same within the due date mentioned with copies to the respondents.

Sd/-

B. Sreekumar
Deputy Chief (Law)